

- (ii) S.O. 514(E) published in Gazette of India dated the 21st July, 1983 regarding extension of period of take over of management of Messrs Gluzonate Limited, Calcutta, beyond five years.
- (iii) S.O. 525(E) published in Gazette of India dated the 27th July, 1983 regarding extension of period of take over of management of Messrs Swadeshi Cotton Mills Company Limited, Kanpur, beyond five years.
- (iv) S.O. 547(E) published in Gazette of India dated the 2nd August, 1983 regarding extension of period of take over of management of Messrs Sri Rama Sugars and Industries Limited, Bobli, Andhra Pradesh, beyond five years.
- (v) S.O. 553(E) published in Gazette of India dated the 4th August, 1983 regarding extension of period of take over of management of Messrs Malabar Spinning and Weaving Mills Limited, Calicut, Kerala, beyond five years.
- (vi) S.O. 554(E) published in Gazette of India dated the 4th August, 1983 regarding extension of period of take over of management of Messrs Kottayam Textile Limited, Kottayam, Kerala, beyond five years.
- (vii) S.O. 555(E) published in Gazette of India dated the 4th August, 1983 regarding extension of period of take over of management of Messrs Prabhuram Mills Limited, Chenganpur, Kerala, beyond five years.
- (viii) S.O. 566(E) published in Gazette of India dated the 9th August, 1983 regarding extension of period of take over of management of Messrs Indore Textiles Limited,

Ujjain, Madhya Pradesh, beyond Five years.

[Placed in Library. See No. LT-6921/83].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1981-82, under subsection (3) of section 24 of the Khadi and Village Industries Commission Act, 1956.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Khadi and Village Industries Commission, Bombay for the year 1981-82.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-6922/83].

I beg to lay on the Table.

Notification under Essential Commodities Act, 1955, Review on and Annual Report of Weighbird (India) Ltd. Calcutta for 1981-82 and Statement for delay. Review on and Annual Accounts of Coir Board Calcutta for 1981-82

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI S.
M. KRISHNA) :

I beg to lay on the Table—

(1) A copy of Notification No. S.O. 472(E) (Hindi and English versions) published in Gazette of India dated the 23rd June, 1983 containing Corrigendum to

Notification No. S.O. 237(E) dated the 11th April, 1983 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. *See* No. LT-6923/83].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) A statement regarding Review by the Government on the working of the Weighbird (India) Limited, Calcutta, for the year 1981-82.

(ii) Annual Report of the Weighbird (India) Limited, Calcutta, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. *See* No. LT-6924/83].

(4) (i) A copy of the Annual Accounts (Hindi and English versions) of the Coir Board, Ernakulam, for the year 1981-82 together with Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Accounts of Coir Board, Ernakulam, for the year 1981-82.

[Placed in Library. *See* No. LT-6925/83].

Annual Report of Central Vigilance Commission for the period from 1st January, 1982 to 31st December, 1982 Annual Assessment Report on the spread and Development and progressive use of Hindi for 1980-81 and Union Public Service Commission (Members) Amendment Regulations, 1983.

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI NIHAR RANJAN LASKAR) : I
beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission for the period from 1st January, 1982 to 31st December, 1982.

(ii) A copy of the Memorandum (Hindi and English versions) explaining the reasons for non-acceptance by Government of the Commission's advice in certain cases mentioned in the above report.

[Placed in Library. *See* No. LT-6926/83].

(2) A copy of the Annual Assessment Report (Hindi and English versions) on the programme and its implementation for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union, for the year 1980-81. [Placed in Library. *See* No. LT-6927/83].

(3) A copy of the Union Public Service Commission (Members) Amendment Regulations, 1983 (Hindi and English versions) published in Notification No. G.S.R. 338 in Gazette of India dated the 21st May, 1983 issued under article 318 of the Constitution. [Placed in Library. *See* No. LT-6928/83].